

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
LOK SABHA  
UNSTARRED QUESTION NO.942  
TO BE ANSWERED ON 22<sup>ND</sup> NOVEMBER, 2016

**SAVING-CUM-RELIEF SCHEME FOR FISHERMEN**

**942. SHRI K.C.VENUGOPAL:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the funds released by the Government for fishermen under the Saving-cum-Relief scheme to various States including Kerala during the last three years;
- (b) whether the Government has increased the central share in the scheme and if so, the details thereof;
- (c) whether any amount has to be reimbursed from the Central Government share to the State Government of Kerala under the Saving-cum Relief scheme during the said period and if so, the details thereof; and
- (d) whether the Government has taken any measures to reimburse the amount in a time bound manner and if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
(SHRI SUDARSHAN BHAGAT)**

- (a): The details of central funds released under the Saving-cum-Relief scheme to various State Governments/Union Territories including Kerala during the last three years is furnished at Annexure-I.
- (b): Yes, Madam. The central share for Saving-cum-Relief under the Central Plan Scheme on 'Blue Revolution: Integrated Development and Management of Fisheries' has been enhanced from Rs.900/- to Rs.1500/-per fisher, with effect from the current financial year (2016-17).
- (c): A sum of Rs.2142.34 lakh has been released to the Government of Kerala against a demand of Rs.3659.47 lakh during the last three years.
- (d): Central funds under the Scheme are released to the State Governments depending on the receipt of viable proposals, in accordance to the provisions of the Scheme and keeping in view the availability of budgetary allocation.

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**Annexure-I**

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No.942 due for answer on 22<sup>nd</sup> November, 2016 put in by Shri K.C.Venugopal, M.P (LS) regarding Saving-cum-Relief Scheme for Fishermen-Details of State-wise central funds released.

*(Rs. in Lakh)*

S.No.	Name of the State/Union Territory	Financial year		
		2013-14	2014-15	2015-16
1.	Bihar	Nil	Nil	90.00
2.	Chhattisgarh	48.00	72.00	72.00
3.	Goa	32.26	35.20	45.82
4.	Himachal Pradesh	16.36	25.34	27.85
5.	Karnataka	196.46	233.08	390.45
6.	Kerala	960.00	Nil	1182.34
7.	Madhya Pradesh	71.19	59.99	122.60
8.	Mizoram	161.10	Nil	Nil
9.	Nagaland	198.00	297.00	Nil
10.	Orissa	Nil	15.00	200.35
11.	Puducherry	335.43	100.00	332.29
12.	Rajasthan	3.47	6.22	6.13
13.	Tamil Nadu	450.00	1850.44	647.07
14.	Telangana	Nil	Nil	9.69
15.	Tripura	15.43	Nil	Nil
	<b>Total</b>	<b>2487.70</b>	<b>2694.27</b>	<b>3126.59</b>

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